

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

TUESDAY, THE 21st DAY OF APRIL 2020/1st VAISAKHA , 1942

CrI.M.C TMP No.1 of 2020

(Crime No.30/2020 of Kodenchery Police Station in Kozhikode Rural
District)

Petitioner/Accused No.1 :

Nihal @ Muhammed Nihal,
S/o. Sulaiman, aged 22 years,
Edayattu Veedu, Koodathai P.O.,
Kozhikode District, Pin – 673 573.
By Adv.Mathew Kuriakose

Respondents/State & Victim:

1. State of Kerala,
(Crime No.30/2020 of Kodenchery Police Station),
represented by the Public Prosecutor,
High Court of Kerala, Ernakulam – 682 031.
2. Joseph P Sojan, aged 20 years,
S/o. Sojan, Vettikatt House,
Panampilav P.O., Thottumukkam, Mukkam,
Kozhikkode District, Pin-673 604.

THIS CrI.M.C HAVING COME UP FOR ORDERS ON 21.04.2020, THE
COURT ON THE SAME DAY PASSED THE FOLLOWING:

C.S.DIAS, J.

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Crl.M.C TMP No. 1 of 2020

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Dated this the 21st day of April, 2020.

ORDER

The learned Public Prosecutor seeks time to get instructions. The learned Public Prosecutor shall also ascertain the genuineness of Annexure B affidavit filed by the second respondent.

Call on 24.4.2020.

**C.S.DIAS
JUDGE**

sks/21.4.2020

